

21.

21.12.1992

OA 734/91

(7)

Applicant present in person and submits that as he has been assured an out of court settlement in regard to his grievance, he may be permitted to withdraw this OA with the liberty to file a fresh petition, if necessary. He has also given a written request dated 21.12.1992 to that effect. Accordingly, OA 734/91 is dismissed as withdrawn. If the applicant wishes to approach the Tribunal again, he may work out his rights in accordance with law.

(J. P. Sharma)
Member (J)

(P. C. Jain)
Member (A)